

tion of bridges over level crossing in zonal railways covering Uttar Pradesh undertaken during 1992-93 and 1993-94; and

(b) the details regarding estimated cost, progress made so far and the time by which these works are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) 1992-93 One on North Eastern Railway. 1993-94-Nil.

(b) Revised Estimated cost: Railways share Rs. 3.69 crores. State Government's share Rs. 3.82 crores. Detailed estimate is under sanction. Earth work on approaches started. Work will be completed in about 2 years.

### Sugar Industry

4030. SHRI D. VENKATESWARARAO: Will the Minister of RAILWAYS be pleased to state :

(a) whether the new sugar policy announced has helped the sugar industry in realising higher revenue;

(b) if so, the extent to which sugar growers have been benefited by the new policy;

(c) whether the growers have been assured higher prices for the cane and trade; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) to (d). The measures enunciated in the new sugar policy aim at improving the financial viability of the sugar industry which would provide consequential relief to the farmers in terms of non-accumulation of

cane arrears. The statutory Minimum Price of sugarcane which was Rs. 26/- per quintal for the season 1991-92 has been raised to Rs. 31/- per quintal for the season 1992-93. This Statutory Minimum Price is linked to a basic recovery of 8.5% and proportionate premium for every 0.1% increase in the recovery above that level will be payable to the growers.

### Turtles Seized from Hooghly Market

4031. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of ENVIRONMENT AND FOREST be pleased to state :

(a) whether a large number of endangered turtles have been seized from Hooghly market during December, 1992;

(b) if so, the details thereof;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). According to available reports, at Kunnagar at Hooghly district 1002 turtles were seized by the wildlife authorities of the Government of West Bengal on 24.12.92. The preliminary investigations have revealed that these turtles may have been brought from areas in Uttar Pradesh. Wildlife Authorities of Uttar Pradesh have been alerted to curb poaching at the origin.

### Alleged Bogus TA/DA Claims in Northern Railway

4032. SHRI HARIN PATHAK :  
SHRI CHANDRESH PATIL:

Will the Minister of RAILWAYS be pleased to state :